

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR. KARAN SINGA) : (a) Air-India have budgeted for an increase in their revenues from the operation of Jumbo Jets during the year 1971-72 by Rs. 31.95 crores.

(b) Of the four Boeing 747 (Jumbo Jet) aircraft on order Air-India have already received two and the remaining two are expected to be delivered in March/April 1972. The cost of the first two aircraft is Rs 34.76 crores including airframe, engines and furnished equipment, and those of the third and fourth Rs. 31.45 crores (approximately). The delivery flight expenses of bringing the first two aircraft to India were Rs. 2.36 lakhs.

(c) The following inaugural flights are scheduled to be operated :

- Two from Bombay to London,
- Two from London to Bombay,
- Two from Bombay to New York, and
- Two from New York to Bombay

The date of operation of the first Bombay-London flight was 24.5.71.

The dates of the other inaugurals have not yet been finalised.

British and West German Engineering Firms keeping out Indian Firms from Contracts

644, SHRI S. P. BHATTACHARYYA : Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) whether Government are aware that the British and West German Engineering firms try to keep Indian engineering firms out of contracts by the ruse of British engineers in charge of development projects, insisting on Indians with British engineering degrees ;

(b) whether such instances happening in African countries were pointed out by the President of the Institution of Engineers ;

(c) whether Government propose to take up the matter with the concerned Government ; and

(d) if so, when and if not, the reasons therefore ;

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MFN UP-MANTRI) (SHRI D. P. YADAV) : (a) No such case has come to the notice of Government.

(b) The Institution of Engineers has no information readily available.

(c) and (d). Do not arise.

Loan from Canada

645 SHRI S. P. BHATTACHARYYA : Will the Minister of FINANCE (VITTA MANTRI) be pleased to state :

(a) whether Government of India have signed an agreement with the Canadian Government for a loan of Rs. 28 crores for the import of industrial materials, and

(b) if so, the main features of the agreement

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANT RAO (HAVAN)) : (a) and (b). A development loan agreement for Ca 40 million (about Rs. 28 crores) was signed with the Canadian Government on April 7, 1971. The loan is intended for financing the import of certain industrial commodities and fertilizers from Canada. It is repayable over a period of 50 years inclusive of a 10 year grace period with no interest or any other service charge.